## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 74/NCLT/AHM/2017 (New) Madhya Pradesh High Court Indore Bench C.P. No. 38/2016 (Old)

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

Name of the Company:

SEZ Indore Ltd., Crystal

Crystal IT Park Indore Ltd

With

M.P. Audyogik Kendra Vikas Nigam (Indore) Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. Pharmix Barot For ADVOCATE

13 K Damani ASSOciates

## **ORDER**

Learned Advocate Mr. Dharmik Barot Learned Advocate Mr. B K Damani present for Petitioners.

Learned lawyer appearing for petitioner complied with directions dated 27.11.2017.

Learned lawyer appearing for petitioner prayed for adjournment.

List the matter on 22.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 15th day of December, 2017.